

Airports at Bombay, Delhi, Madras, Calcutta and Trivandrum.

(c) Items sold in these shops include Cigarettes, liquors, electronic items, watches and perfumes.

(d) and (e) Permission has been granted for opening one more duty free shop at Dabolim airport, Goa. It is also proposed to set up show rooms/retail outlets at the international airports at Delhi and Bombay for the sale of jewellery to foreign tourists.

Withholding profit to Cine Workers Welfare Fund

1557. SHRI K. S. RAO: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the grounds on which co-producers of 'Gandhi' film withheld payment of 5 percent of the net profit on 'Gandhi' film meant for Cine Workers Welfare Fund;

(b) at what stage did he object to the payment of share of profit to the Cine Workers Welfare Fund;

(c) whether Government pointed out at any time that the Cine Workers Welfare Fund cover the Cine-artistes also as per the Act of the Parliament; and

(d) if so, the reaction of the co-producer thereto?

THE MINISTER OF INFORMATION & BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) The grounds on which Co-producers of the film 'GANDHI' are objecting to the transfer of 5% of net profits are as under:

(i) The Co-production and Finance Agreement provides for transfer of 5% net profits to *Cine Artistes Welfare Fund*. No such fund existed at the time of signing the Agreement.

(ii) Even the *Cine Workers Welfare Fund* was not in existence

at the time of signing the Agreement.

(iii) The Cine Workers Welfare Fund does not have the same character which Sir Richard Attenborough had in mind at the time of signing the Agreement.

(iv) The Cine Workers Welfare Fund can be utilised for the welfare of Cine Workers—skilled, unskilled, manual supervisory, technical, artistic or otherwise, for all, and is thus very broad based, whereas the intention at the time of signing the Agreement was to utilise the funds for the welfare of Cine Artistes only.

(b) The initial objections were raised by the Trustees who wanted to satisfy themselves that the profits are transferred strictly in accordance with the terms of Agreement. However, it was only in 1987 that after protracted correspondence, Sir Richard Attenborough objected to the payment of the amount by Trustees to the Cine Workers Welfare Fund.

(c) Yes, Sir.

(d) Objections have been raised to the transfer of 5% profits on the grounds mentioned in the answer to part 'a' of the question.

Interest free loans to farmers

1558. SHRI B. RAJARAVI VARMA: Will the Minister of FINANCE be pleased to state:

(a) whether Government propose to give interest free loans to all farmers; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) No, Sir.

(b) Does not arise.